

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING AT  
CHENNAI**

**OA No. 256 of 2016**

Voice of Nature  
Represented by its President  
Mr. R. Gokulraj  
Thiruvallur District

.....Applicant

-Vs-

1. The Principal Secretary to Government  
Environment & Forest Department  
Secretariat, Fort St. George  
Chennai – 600 009.
2. The Chairman  
Tamilnadu Pollution Control Board  
Chennai
3. The District Environment Engineer  
Tamilnadu Pollution Control Board  
Thiruvallur.
4. TANSIDCO Regional Office,  
Branch Manager, Kakkalur,  
Ramapuram Putlur Road,  
Kakkalur Industrial Estate,  
Tiruvallur, Tamil Nadu 602 003
5. The District Collector  
Thiruvallur

..... Respondents

*M. B. Sreedhar*  
Branch Manager  
SIDCO Branch Office  
Industrial Estate  
Kakkalur - 602 003

## **STATUS REPORT FILED BY THE 4<sup>th</sup> RESPONDENT**

I, M.D.Jayakumar, S/o. [Late] M.R.Deenen, Hindu, aged about 59 years, working as Branch Manager, Tamil Nadu Small Industries Development Corporation Limited [TANSIDCO], Industrial Estate, Kakkalur do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Branch Manager, Kakkalur in the Tamil Nadu Small Industries Development Corporation Ltd., (herein after referred as TANSIDCO) for the sake of brevity and as such I am well acquainted with the facts of the case from the available records, I am swearing this status report in my official capacity.

I state that the Hon'ble National Green Tribunal, after taking note of the oral arguments of counsel for petitioner and respondents has directed judgment as follows:

"27 (i) The Pollution Control Board is directed to make periodical inspection of Industrial units in Kakkalur Industrial Estate, Thiruvallur District and see that sewage generated in the Industrial Estate is properly treated and re-used without discharging the same into any drain or any water body and if there are any violations found then they are directed to take appropriate action against the industrial unit including the SIDCO if they have committed any violation in accordance with law including imposition of environmental compensation and issue direction regarding remedial measures to be taken if any environmental damage has been caused.

27 (ii) SIDCO is directed to expedite the establishment of STP with in the time frame fixed by the Pollution Control Board and make the same operational conforming with the standards provided by the Pollution Control Board in maintaining the outlet of the sewage treatment water and take steps for utilizing the same within the industrial units as far as possible

*M. B. Jee*  
Branch Manager  
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Industrial Estate  
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**c. Inlet Chamber:**

Reinforced Cement Concrete wall completed. Pipe line work has to be laid.

**d. Bar Screen:**

Reinforced Cement Concrete wall completed. Pipe line work has to be laid.

**e. Grit Chamber:**

Reinforced Cement Concrete wall completed. Pipe line work has to be laid.

**2. Secondary Clarifier:**

Foundation, Raft, wall concrete, water proofing completed. Inner plastering work is under progress. Erection of machineries and pipe line work has to be laid.

**3. Solid Holding Tank:**

Foundation, Raft, Wall concrete water proofing, plastering completed. Inner plastering is under progress. Pipe line work has to be laid.

**4. Plant Room:**

Foundation and basement completed. Brick work, column, roof slab, weathering Course, pressed tile, outer plastering, window grill , doors, Inner plastering completed is completed Erection of machineries and pipe line work has to be executed.

**5. Filter Press Shed:**

Foundation, Plinth Beam P.C.C completed. Plinth Beam, -column work in sunder progress.

*M - B - Bell*  
**Branch Manager  
SIDCO Branch Office  
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without discharging the same into the water body. If any excess water is available then they can discharge the same only after getting necessary approvals from the authorities after complying with the standards providing for discharging such treated sewage into the water bodies. The SIDCO is also directed to file their periodical report once in three months to this Tribunal till the completion and operation of the common sewage treatment plant that is proposed to be established in their Industrial Estate."

In this connection, I submit that the work of "construction, erection, commissioning of 0.80 MLD capacity of Sewerage Treatment Plant (STP)" has been started. Stages of construction of STP have also been monitored by Tamil Nadu Pollution Control Board. Status Report of construction of STP as on 30.06.2021, 15.08.2021, 15.12.2021 and 11.02.2022 in the statement form and Status Report has been submitted at the time of hearing by the counsel before the Hon'ble National Green Tribunal. The present stages of construction work of STP as on 31.03.2022 as received from the construction wing of TANSIDCO are as follows:

**1. Aeration Tank:**

Foundation, Raft, Wall concrete water proofing, Walk way column completed. Inner plastering work is under progress. Walkway foundation, Column Beam completed Slab shuttering work is under progress. Erection of Machineries and pipeline work has to be laid.

**a. Filter Feed Tank:**

Concrete wall work completed. Erection of Machineries and pipeline work has to be laid

**b. Treated Water Tank:**

Concrete wall work completed. Erection of Machineries and pipeline work has to be laid.

**M. B. Jeyu**  
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**6. Carbon Filter & Sand Filler:**

Foundation footing completed. Column concrete work is under progress.

It is further stated the photos taken at the site progress stage of work as on 31.03.2022 is enclosed herewith for kind perusal of the Hon'ble Tribunal.

It is further submitted that due to the pandemic condition arising out of Covid-19 and heavy rainfall, water stagnation in the site as well as whole industrial estate, the works could not be completed by the Contractor before 31.03.2022 and the works were triggered to complete the construction work and erection of machineries in complete shape by 30.04.2022. As the sewer pipelines in some areas got damaged to a length of 250 RM, the renovation works are also in progress and the same will be completed by the end of August 2022 and put in to operation in complete shape by November 2022. The above fact was also informed to the Tamil Nadu Pollution Control Board (TNPCB) on 23.03.2022 for necessary action.

It is therefore prayed ~~that~~ <sup>as it</sup> This Hon'ble Tribunal may be pleased to accept the Status Report and pass orders <sup>as it</sup> deems fit and necessary in the said circumstances and thus render justice.

Solemnly affirmed at Chennai on            }  
This 6th day of April, 2022                }  
and signed his name in my presence    }

**BEFORE ME**

**ADVOCATE, CHENNAI**

*M. S. Jee*  
**Branch Manager  
SIDCO Branch Office  
Industrial Estate  
Kakkalur - 602 003**

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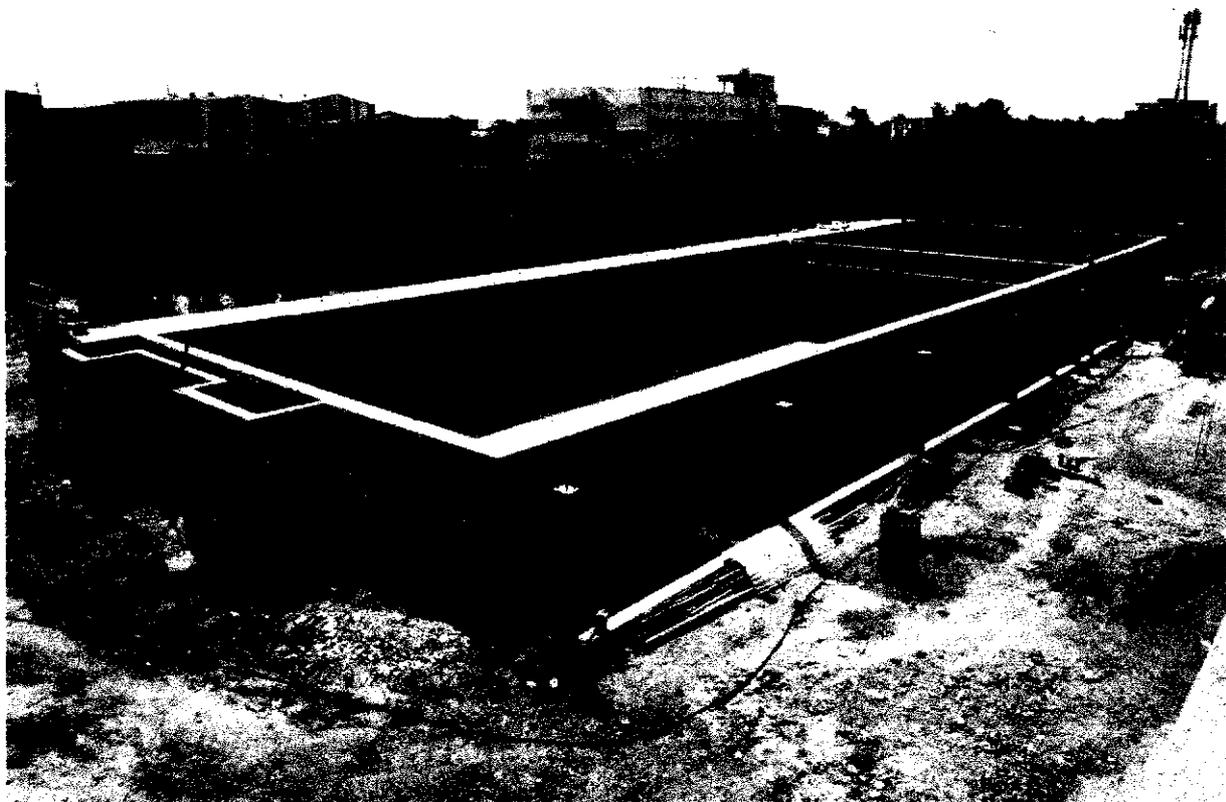
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**Photographs showing the stage of Sewage Treatment Plant (STP)**  
**constructed in Industrial Estate, Kakkalur**

**1. Aeration Tank**



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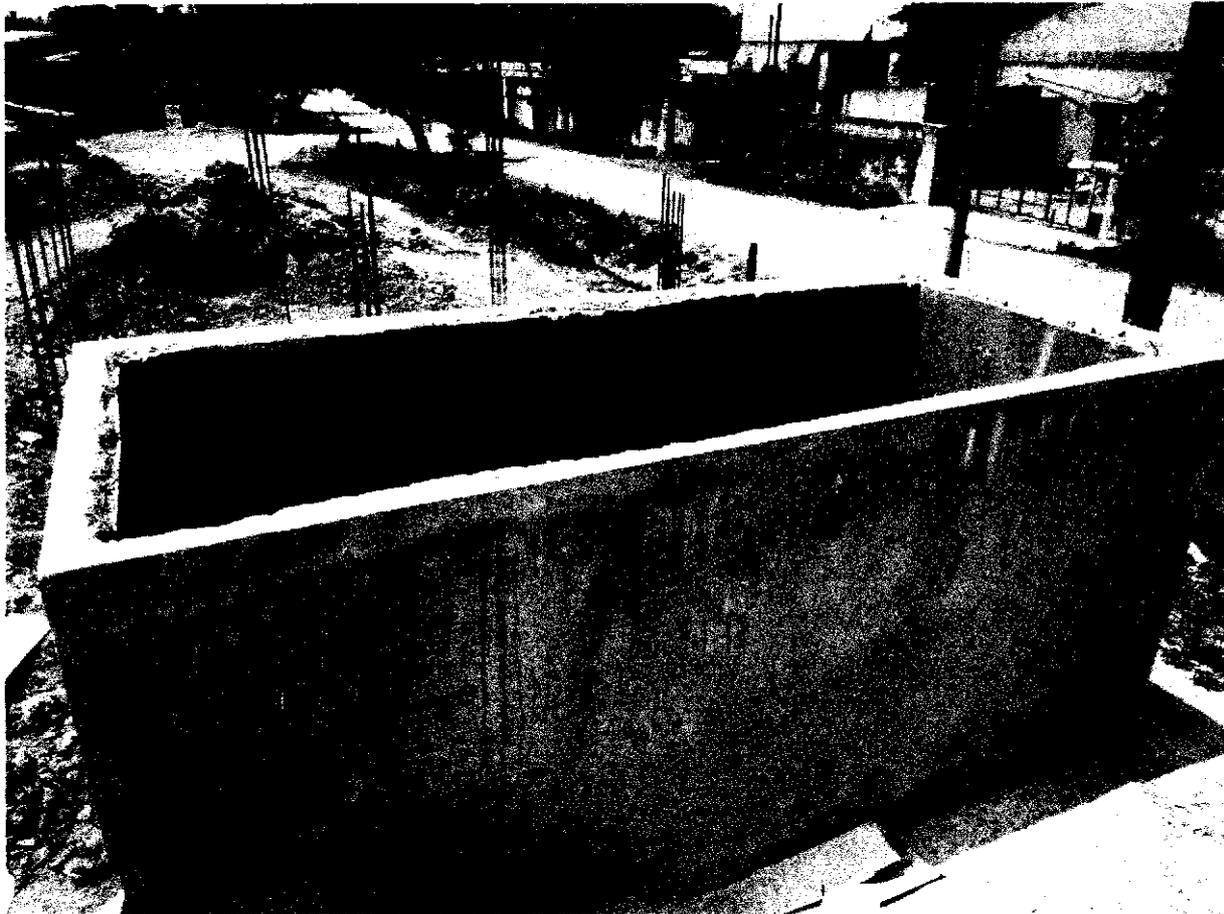
## 2. Secondary Clarifier



*M. B. Jee*

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Kakkalur - 602 003

### 3. Solid Holding Tank



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## 4. Plant Room



M. B. Jee

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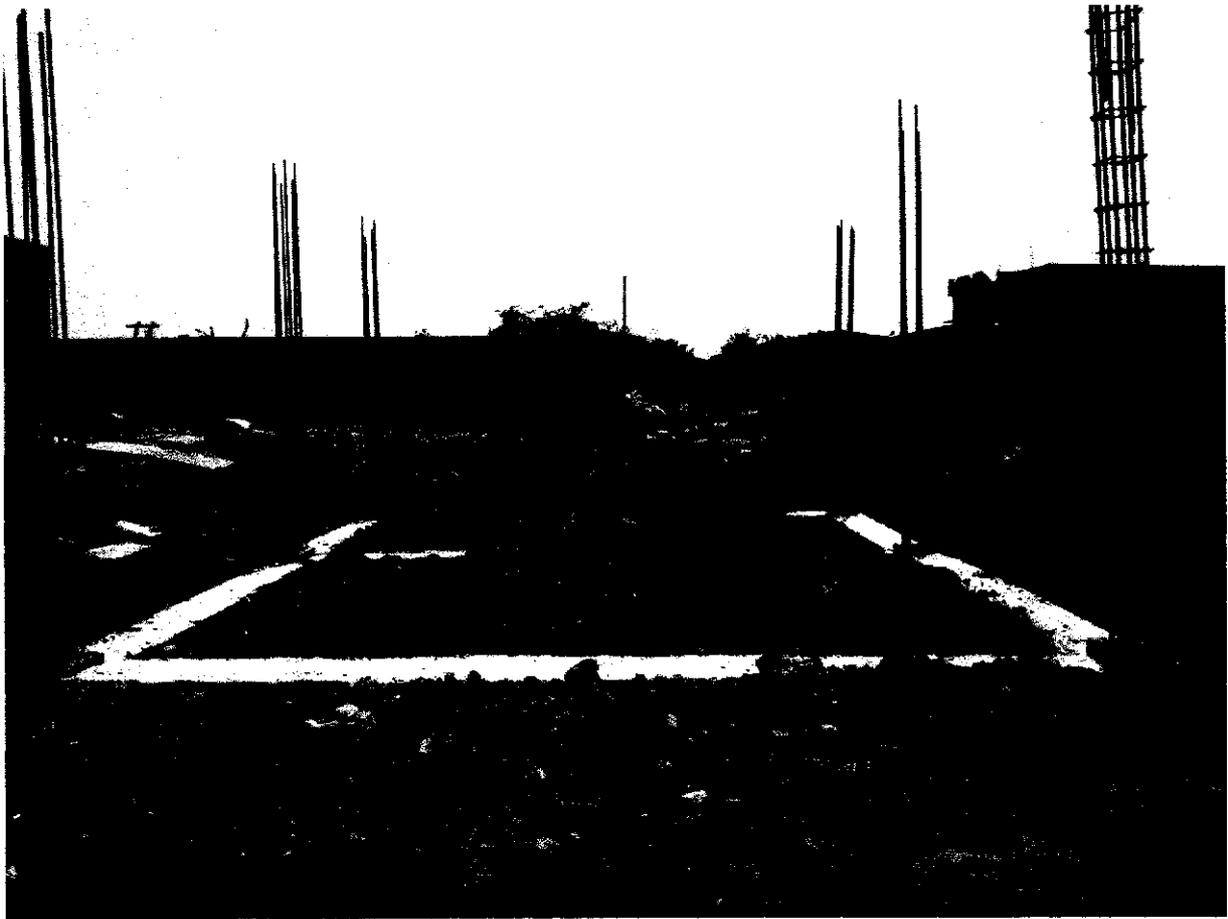
## 5. Filter Press Shed



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## 6. Carbon Filter & Sand Filler



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# Arial view of STP



*M - S. Jey*

Branch Manager  
SIDCO Branch Office  
Industrial Estate  
Kakkalur - 602 003

# Consignment of Machineries



M. S. Jee

Branch Manager  
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Industrial Estate  
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(sz), SITTING AT CHENNAI**

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**Status report and  
photographs**

**M.J.JASEEM MOHAMMED  
COUNSEL FOR 4<sup>TH</sup>  
RESPONDENT**